

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 149/(MAH)/2017
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE PARTIES: Ravi Arya & Ors
V/s
Arya Iron and Steel Co.Pvt.Ltd & Ors

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Manoj K Singh	Adv for R7 to R9	Ganesh Chandra
②	Gunita Khatwa	Adv for R7 to R9	
③	Jayanka De	Adv for R7 to R9	
④	P.Y. Shankar	Adv for R.10 & R.11	Shankar
⑤	Adv. Sharan Jagtiani Adv. Rishika Harish Adv Siddhesh Bhole Adv Bhani Vora Adv Apurva Manwani i/b Oasis Counsel & Advisory	Advocates for Petitioners 1-5	Bhani Vora
⑥	Senior Counsel S.U. Kamdar ofw Adv Arun Panicker		Respondent No. 1
⑦	Senior Counsel Mr. FREDUN DEVITRE Counsel Mr. KARL TAMBOLY Counsel Mr. J. JEJEBHOY Atw Mr. VIVEK VASHI Ms. ALYA KHAN Ms. ADITI BHANSALI	ADVOCATES FOR RESPONDENT No. 2-6	AR Bhansali (PTA)

ORDER

CP149/241-242/NCLT/MUM/MH/2017

On hearing the submissions of either side, since factual complexities are involved, both the parties are directed to file their short submissions supporting their contentions.

List this matter on 3rd May 2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)